

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 149 of 2015

Dated : 18th August, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Gujarat Energy Transmission Corpn. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent (s):

ORDER

Heard Learned Counsel for the Appellant. **Admit.** Issue notice to the Respondents returnable on 28.09.2015. The Respondents have to file counter, if any, within three weeks from today after serving copy on the other side. Rejoinder affidavit, if any, be filed within two weeks thereafter after serving copy on the other side. Dasti service is permitted.

Post the matter for hearing on **28.09.2015.**

It has been told by the Appellant's Counsel that against the same issue Appeal no. 108 of 2013 and batch is pending which are fixed for hearing on 27.09.2015 which falls on Sunday. We hope the Registry shall put up the said Appeals for the next working day namely on 28.09.2015.

(T. Munikrishnaiah)
Technical Member
mk/dk

(Justice Surendra Kumar)
Judicial Member